## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2043 ANSWERED ON:31.07.2015 Online Tracking System for Missing Children

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## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the cases of missing children are being reported to the National Commission for Protection of Child Rights (NCPCR), if so, the number of such cases reported to the NCPCR during each of the last three years and the current year, State/ UT-wise;
- (b) whether the Government has set up/ proposes to set up an online tracking system for children in vulnerable conditions including missing/destitute children in order to bring them under the coverage of various welfare schemes/programmes being implemented by the Government in the country and if so, the facts in this regard:
- (c) the number of children tracked through such tracking system so far in the country, State/UT-wise;
- (d) whether her Ministry in co-ordination with other Ministries proposes to formulate any new scheme for education and employment of such children in the country and if so, the details thereof; and
- (e) the other steps taken/being taken by the Government in this regard?

## **Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a): The details of cases of missing children reported to National Commission for Protection of Child Rights (NCPCR) during the three years, State/UT-wise are given in Annexure-I.
- (b): The Ministry of Women & Child Development has set up web portals 'Track Child' and 'Khoya Paya' under its centrally sponsored Integrated Child Protection Scheme (ICPS) to track the missing and found children.
- (c): In the Khoya Paya portal launched recently on 2nd June, 2015, around 1500 cases of missing/sighted children have been reported and 140 cases of missing children have been closed. Details of children matched through Track Child portal till date State/UT-wise is at Annexure-II.
- (d): No, Madam.
- (e): The Government has enhanced financial norms under ICPS w.e.f 1st April, 2014. Some of the key features of the revised scheme are: Increased child maintenance grant from Rs. 750 to Rs. 2000 per child per month, increased financial norm for construction and maintenance of a new home for 50 children from Rs 77.61 lakh to Rs. 1.29 crore, increased financial support for a special unit of 10 children for children with special needs from Rs. 4.22 lakh to Rs 10.48 lakh, flexibility in staffing pattern and enhanced cost of construction from Rs.600 per sq.ft to Rs.1000per sq.ft or as per PWD norms, whichever is lower.

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